


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARACHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : CA/205/CAA/2017
NAME OF THE TRANSFEROR : WHEAT ENERGY FOODS PVT LTD
NAME OF THE TRANSFEROR : MA PATEL AND SONS PVT LTD
NAME OF THE TRANSFERRE : AUROFOOD PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	T.K. Bhaskar Vikram P. Jain Shruti Krishnan	Counsel for Applicants	

ORDER

Mr. T.K. Bhaskar, Counsel for the Applicant present. Heard. **Reserved for orders.**

-sel-
MEMBER (JUDICIAL)

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